

	Quantity (Metric Tonnes)	Value (Rs. in lakhs)
Basmati rice	1,30,285	111,93
Non-basmati rice	1,324	54

(b) The low level of export of non-basmati rice is due to depressed international prices

Supply of Japanese Jacket Equipment for Curing Tobacco

5033. SHRI V. SOBHANADREESWARA RAO : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that Japanese Jacket equipment helps in conserving 20 per cent coal and 10 per cent curing time required for curing of Flue-cured-Virginia Tobacco ;

(b) if so, the steps being taken to encourage usage of Japanese Jackets ; and

(c) whether Government propose to supply these jackets to Tobacco Growers at 50 per cent of the cost in the larger interest of effecting economy ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSI) : (a) Yes, Sir.

(b) During 1985-86, the Tobacco Board supplied 690 JTS Jackets to the growers at 50% cost price.

(c) The Budget Estimates for 1986-87 of the Tobacco Board, approved by the Government, covers the scheme relating to the supply of JTS Jackets to the growers.

Representation by Andaman and Nicobar Employees on Recommendation of Fourth Pay Commission

5034. SHRI MANORANJAN BHAKTA : Will the Minister of FINANCE be pleased to state :

(a) whether Government have received representations from the Andaman and Nicobar Islands regarding anomaly in pay scales recommended by the Fourth Pay Commission to the employees of Andaman and Nicobar Islands ;

(b) if so, the main parts in the representation and the action being taken thereon ;

(c) whether overtime has been stopped to industrial workers who are required to maintain essential services like electricity, shipping, transport, dockyard workshop etc ; and

(d) if so, what alternative means has been arranged to maintain essential service in Andaman and Nicobar Islands ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b) No representation specifically relating to anomalies in pay scales recommended by the Fourth Pay Commission has been received in the Ministry of Finance in respect of the employees of Andaman and Nicobar Islands.

(c) and (d) No, Sir. The Government have, however, accepted the recommendation of the Fourth Pay Commission regarding discontinuance of the present scheme of grant of Overtime Allowance to Central Government employees. The modalities of implementation of this recommendation are being worked out separately.

Closure of Private Textile Mills in Ahmedabad

5035. SHRI HAROOBHAI MEHTA : Will the Minister of TEXTILES be pleased to state :

(a) the number and names of private Textile Mills closed in Ahmedabad ;

(b) the number of workers rendered unemployed on account of the closure of the aforesaid mills ; and

(c) the steps taken by Government to ensure restarting of the mills ?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR) : (a) and (b) A statement is given below.

(c) Government have set up a Nodal Agency to examine the viability or otherwise of sick/closed textile mills. The Nodal Agency will evolve and manage rehabilitation packages in respect of those mills which are found to be potentially viable. However, where a unit has no expectation of becoming viable in a reasonable period of time there may be no alternative but to allow the unit to close down provided the interests of the workers are protected.

A Textile Workers' Rehabilitation Fund Scheme has come into effect from 15-9-86. It will provide financial assistance to workers of those textile mills which close down permanently after the coming into force of the new Textile Policy of June, 1985.

Statement

S. No.	Name of the mill	Workers on roll
1.	Bharat Suryodaya Mills Ltd.	3758
2.	Gujarat Spinning Mills Ahmedabad.	600
3.	Sree Bansidhar Spg. & Weg. Mills Ltd., Ahmedabad.	1001
4.	Commercial Ahmedabad Mill Co. Ltd., Ahmedabad	2154
5.	New Gujarat Synthetic Ltd., No. 1, Ahmedabad	2686
6.	New Gujarat Synthetic Ltd., No. 2, Ahmedabad.	2099
7.	Omex Investors Ltd., No. 3, Ahmedabad.	2758
Total :		15056

Schemes for Promotion of Tourism

5036. SHRI C. MADHAV REDDI : Will the Minister of TOURISM be pleased to state :

(a) whether any new schemes and incentives have been introduced for promotion of foreign and domestic tourism in India ; and

(b) if so, the details of the schemes and the allocations made for the purposes ?

THE MINISTER OF TOURISM (SHRI MUFTI MOHD. SYED) : (a) and (b) Department of Tourism has introduced several new schemes for promotion of foreign and domestic tourism. These include sustained promotional and marketing campaigns overseas, promotion of stop-over tours introduction of off-season fares from Europe, special campaigns for promotion of domestic tourism, construction of low budget accommodation in the form of Yatri Niwases and Yatrikas, creation of wayside facilities and public conveniences, improvement in transport facilities and promotion of package tours for the domestic as well as foreign markets.

Additionally, Government grants several concessions/incentives for activities connected with tourism which include exemption of hotels from the MRTP Act, income-tax holiday to new hotels, higher depreciation, Central subsidy for hotels in specified backward areas, interest subsidy on hotel loans advanced by IFCI, foreign exchange incentive quota, concessional customs duty on a number of items imported by hotels for actual use, priority in allotment of telephone/telex connections, grant of loans at concessional rates to tourist car operators for purchase of tourist cars and manufacture of tourist coaches, incentive quota to travel agents and tour operators for undertaking promotional tours abroad, import of vehicles (upto two in a year), office equipment, etc.

An amount of Rs. 68.68 crores has been provided in the Seventh Plan for the Department. Allocation for 1986-87 is Rs. 14.00 crores.